

Deraiment of Delhi Bound Dakshin Express

1545. SHRI BANWARILAL PUROHIT:

SHRI P.M. SAYEED:

SHRI TARIF SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether preliminary investigations have been held into derailment of the Delhi bound Dakshin Express on February 6, 1991 due to some explosive device; and

(b) if so, the findings thereof and other details concerning the accident including the loss of life and property and compensation, if awarded, to the victims and their families?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS):

(a) and (b) On 6-2-1991, the train engine along with 13 coaches of New Delhi bound Hyderabad-Nizamuddin Express derailed between Vempalli and Sirpur Town stations of South Central Railway. This accident was inquired into by an inter-departmental inquiry committee which concluded that the accident was caused by explosion of some device kept under the track by some anti-social elements.

In this accident, 2 persons were killed and 23 injured. No compensation has been paid. However, an ex-gratia payment of Rs 22,250 has been made to the dependants of the deceased and the injured passengers.

Loss to railway property has been estimated at Rs. 57,88,096.

[Translation]

Supply of Petrol/Diesel to Petrol Pumps

1546. SHRI KALPNATH SONKAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether most of the Petrol/Diesel Pump owners bring oil from the oil companies in their own tankers;

(b) if so, whether this practice encourages adulteration and black-marketing; and

(c) if so, the steps being taken by the Government to prevent adulteration enroute?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) Supplies of petrol/diesel to Retail Outlets are made through oil company owned tankers as well as tankers owned by dealers/other parties.

(b) No, Sir.

(c) The following steps have been taken to prevent adulteration of Petrol and Diesel:

- (i) Temperature/Density checks at the supply and receipt points. The MS & HSD (prevention of Malpractices in supply and Distribution) Order, 1990 has been issued for this purpose under the Essential Commodity Act, 1955.
- (ii) Doping of Kerosene with Furfural.
- (iii) Filter paper test.
- (iv) Introduction of Mobile Laboratories.
- (v) Regular/Surprise Inspections of retail outlets by Oil Companies and State Enforcement Agencies.

Pantry Car in Shramjivi Express

1547. DR. SHAIENDRANATH SHRIVASTAVA: Will the Minister of RAILWAYS be pleased to state:

(a) the time by which the arrangements of Pantry Car will be made in Shramjivi Express running between New Delhi—Patna;